

Central Administrative Tribunal, Lucknow Bench,

Lucknow

Original Application No. 371/2009

This the 19th day of February, 2010

Hon'ble Dr. A.K. Mishra, Member(A)

Harish Prasad Srivastava, Aged about 62 years, S/o late K.L. Srivastava, R/o Mohalla Modhaha behind Biskut Factory city Faizabad

.....Applicant

By Advocate: Sri A. C. Mishra

Versus

1. Union of India through the G.M., N.R., Head Office Baroda House, New Delhi.
2. The D.R.M., N.R., Lucknow.
3. Sr. Divisional Commercial Manager, N.R. Divisional Office, Hazratganj, Lucknow.

.....Respondents

By Advocate: Sri V.K. Khare

ORDER

It is the case of the applicant that the amount to the tune of Rs. 50,000/- has been withheld from his legitimate gratuity dues after his retirement on 31.7.2007; although more than 2 ½ years have elapsed he has not received any intimation from the respondent-authorities about the reasons for which such withholding has taken place. No counter reply has been filed in this case in spite of many adjournments having been given in the past. The learned counsel for the applicant submits that the purpose of his application will be served if a direction is given to the competent authority to decide his pending representations dated 18.11.2008 (Annexure-1) and the pleader notice dated 18.5.2009, now filed at Annexure-10 to the O.A. with

by

a speaking and reasoned order according to law within a period of two months. I find that such innocuous request does not prejudice the interest of the respondent-authority in any way.

2. In the circumstances, the respondent no.2, who is competent authority on the subject, is directed to dispose of the pending representations of the applicant and any other additional representation, which he chooses to make, within a period of two months from the date of supply of a copy of this order and copy of his additional representation, if any, by passing a reasoned and speaking order according to rules.

3. The O.A. is disposed of accordingly. No costs.


(Dr. A.K. Mishra)
Member-A

Girish/-